

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A.1112 of 1996

Date of Order: 18.9.96.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

SUNIL KR. CHAKRABORTY

-VS-

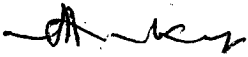
UNION OF INDIA & ORS.

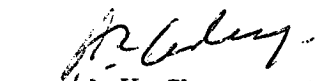
For the petitioner: None.

For the respondents: Mr. P.K. Arora, counsel.

O R D E R

In compliance with our Order dt. 13.9.96, Mr. P.K. Arora, ld. counsel, for the respondents files short reply to O.A. no. 1112/96 in Court this day. Therefore, the matter will come up for Final Order on 25.9.96.


(M.S. Mukherjee)
Member(A)


(A.K. Chatterjee)
Vice-Chairman.